

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3839  
ANSWERED ON:21.08.2003  
ALLOTMENT OF LAND TO PRIVATE PARTIES  
RAVINDRA KUMAR PANDEY

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Defence land measuring 1343.96 square metres in Jalandhar has been allotted to the private parties;
- (b) if so, the terms and conditions thereof;
- (c) whether rent of Rs. 10.16 lakhs only had been recovered during the year 1996-1997 to 2000-2001 as against the commercial rent of Rs. 24.29 lakh applicable on it, consequently which led to a loss of revenue worth Rs. 14.13 lakh;
- (d) if so, the facts thereof; and
- (e) the action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) No, Sir. No defence land has been allotted to private parties in Jalandhar Cantonment.
- (b) to (e) : In view of (a) above, question does not arise.